

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th APRIL, 2024, 10:30 A.M.

**IA (IBC)/18/GB/2023
IA (Comp. Act)/30/GB/2022
IA (IBC)/79/GB/2024
In CP (IB)/2/GB/2023
Merge with
(TP No. 01 /GB/2022)**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Walchandnagar Industries Ltd. Vs Green Valliey Industries Ltd.
UNDER SECTION	Section 9 of IBC, 2016

For Petitioner (s) : Mr. Rohan Agarwal, Adv. ----- [IA (IBC)/79/GB/2024]

For Respondent (s) : Mr. J. Saha, Sr. Adv. }
: Mr. R. Banerjee, Adv. } CP (IB)/2/GB/2023
: Ms. S. Katakey, Adv. }

ORDER

CP(IB)/2/GB/2023 Merge with (TP No.01/GB/2022)

Learned Counsel on both sides present. In view of the order passed today in IA (IBC)/79/GB/2024, matter adjourned to **17.05.2024**.

All connected IAs to be tagged along on the aforesaid date.

IA(IBC)/79/GB/2024

Ld. Counsel Mr. R. Agarwal appears on behalf of the Applicant. Respondent is represented by Ld. Sr. Counsel Mr. J. Saha who appears through VC and seeks 2 weeks' time to file counter. Time granted. Copy of reply thereof shall be served on the Counsel on record for the opposite party.

List the matter on **17.05.2024**.

IA (Comp. Act/30/GB/2022)

Both sides counsel present. In view of the order passed in IA (IBC)/79/GB/2024 today, matter adjourned to **17.05.2024**.

IA(IBC)/18/GB/2023

Both sides counsel present. In view of the order passed in IA (IBC)/79/GB/2024 today, matter adjourned to **17.05.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**